

orientation in teaching methods, it would be possible to produce doctors better trained and equipped than now. As the respective Universities are concerned with the curriculum, it is for them to consider the recommendations which will be forwarded to them by the Council.

#### DHRUVARAN THERMAL POWER PLANT

\*254. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state what decision has been taken on the request of the Government of Gujarat that the Thermal Power Station at Dhrugaran should have double the proposed capacity to meet the extreme shortage of power in the State?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): The scheme is being considered for inclusion in the Fourth Plan. The question of permitting commencement of work thereon during the Third Plan will also be considered after the detailed project report is prepared by the State Government.

#### ELECTION AND FUNCTIONING OF PANCHAYATS

\*255. { DR. A. SUBBA RAO:  
SHRI BHUPESH GUPTA:

Will the Minister of COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION be pleased to state:

(a) whether Government are aware of the serious complaints made by different political parties and others regarding the election and functioning of the panchayats; and

(b) whether in this connection Government have issued any instructions to the State Governments to have consultations with the various political parties and others in order to remedy the shortcomings and weaknesses of the present system of panchayats?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION (SHRI S. D. MISRA):

(a) and (b) Government has not received any formal complaint from political parties. There have been, however, criticisms regarding the system and conduct of some elections as also generally about the functioning of Panchayats. The manner in which Panchayats and Panchayati Raj institutions are functioning is under constant review by the State Governments as also the Central Government, and every endeavour is being made to devise suitable remedial measures after careful study.

#### FACILITIES FOR HOSPITALISATION IN CALCUTTA

\*256. { DR. A. SUBBA RAO:  
SHRI BHUPESH GUPTA:

Will the Minister of HEALTH be pleased to state:

(a) whether the Government of West Bengal have made any concrete proposals for assistance from the Centre to provide adequate facilities for hospitalisation in Calcutta; and

(b) if so, the nature of the proposals and the action Government have taken thereon

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No, Sir.

(b) Does not arise.

#### LATE DELIVERY OF LETTERS

\*257. { SHRI BHUPESH GUPTA:  
SHRI M. BASAVAPUNNAIAH:

Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether he is aware that letters addressed to the Members of Parliament and other political personalities belonging to various political parties are not delivered in time;

(b) whether he is aware of the allegations about the inspection and tampering of such letters by any agency; and

(c) if so, whether this is done with the knowledge and consent of the Ministry?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Government is not aware of letters addressed to Members of Parliament and other political personalities as such being subjected to delay.

(b) No, except when authorised by legally constituted authority.

(c) Does not arise.

#### TUBE-WELLS SUNK IN HIMACHAL PRADESH

\*258. SHRI SHIVA NAND RAMAUL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) how many tube-wells have been sunk in Himachal Pradesh during the Second Five Year Plan;

(b) how many of them are working properly; and

(c) what is the total amount of money spent on the construction of the Moginand Kuhl and how much area does it irrigate?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): (a) to (c) The information is being collected from the Himachal Pradesh Administration and will be placed on the Table of the Sabha as soon as it is received.

#### NOGLI HYDRO-ELECTRIC SCHEME

\*259. SHRI SHIVA NAND RAMAUL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) since when the Nogli Hydro-electric Scheme in District Mahasu, Himachal Pradesh, has been taken in hand by the Administration of that territory;

(b) the expenditure incurred on the scheme upto the financial year 1961-62; and

(c) whether it has started functioning, if so, what area it caters, and if not, the reasons of the delay?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): (a) Towards the end of 1958.

(b) Rs. 36.65 lakhs.

(c) The Power Station has not yet started functioning. The delay has been due to the damage caused by heavy rains and landslides which necessitated changes in the alignment of power channel and penstock profile.

#### CONTRACT FOR WORK AT CENTRAL GOODS SHED, KANPUR

\*260. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the higher rates tendered for handling work at Central Goods Shed, Kanpur were sanctioned to the contractor in 1961; and

(b) if so, the reasons for sanctioning higher rates, though there were tenders quoting lower rates?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

#### TENDERS FOR HANDLING WORK AT COOPERGANJ GOODS SHED, KANPUR

\*261. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state: